

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-203

CA (CAA) No. - 14/230/232/ND/2020
NEW CA-791 /C-V/ND/2020

IN THE MATTER OF:

M/s Mamram Pvt Ltd and M/s Yuma Pvt Ltd

...Applicant

SECTION

U/s 230-232

Order delivered on 07.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Rajeev Sharma, Advocate on behalf of Transferor and Transferee Company

For the Respondent

: Zoheb Hossain, Sr. Standing Counsel and Parth Semwal, Jr. Standing Counsel for IT Deptt, Adv. Shankari Mishra, Adv. For RD and OL

ORDER

By filing the present application, the applicant has prayed for early listing of Company Petition no.14/230-232/ND/2020.

We have heard the Ld. Counsel for the applicant. Prayer is allowed. Registry is directed to list the Company Petition no.14/230-232/ND/2020 tomorrow i.e. 08.01.2021.

With this order, the present IA stands disposed off.

-Sd-

(K.K. VOHRA)
MEMBER (T)

-Sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)